

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:712  
ANSWERED ON:27.11.2014  
POWER DEVELOPMENT SCHEMES  
Innocent Shri

**Will the Minister of POWER be pleased to state:**

- (a) the details of the development schemes/programmes launched in power sector in various States including Kerala, State-wise; and
- (b) the total amount sanctioned, released and utilised under the said schemes during the last three years and the current year, State-wise?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

(a) & (b) : Rajiv Gandhi Grameen Vidyutikarn Yojana(RGGVY): The Government of India launched `Rajiv Gandhi Grameen Vidyutikarn Yojana (RGGVY)` – Programme for creation of Rural Electricity Infrastructure & Household Electrification, in April 2005 for providing access to electricity to rural households and release of free electricity connections to Below Poverty Line households in the country including Kerala. Under RGGVY, 648 projects were sanctioned during X & XI Plan with a project cost of Rs.43, 23,587.14 lakh and a capital subsidy of Rs. 29,37,318.54 lakh was disbursed to the States as on 31.10.2014. Details of the project cost and subsidy disbursed to the states for the last three years and current year are placed at Annex-I.

Restructured Accelerated Power Development & Reforms Programme (R-APDRP): For improving the Power Distribution Sector of State Utilities in urban areas, the Government of India has launched the Restructured Accelerated Power Development & Reforms Programme (R-APDRP) in July 2008 with population greater than 30,000

as per 2001 census (10,000 for special category States). The focus of the programme is on establishment of reliable and automated systems for sustained collection of accurate base line data and actual, demonstrable performance in terms of sustained loss reduction. Power Utilities of 31 States including Kerala have availed the assistance under the Scheme. The year-wise amount sanctioned and disbursed to the States for the last three years is placed at Annex-II.

National Electricity Fund (NEF): Government of India launched the National Electricity Fund (Interest Subsidy Scheme) in July 2012 to provide Interest Subsidy on loans raised by both public and private Distribution Companies (DISCOMS), for capital works sanctioned by financial institutions to improve the infrastructure in distribution sector during the financial year 2012-13 and 2013-14. The National Electricity Fund would provide interest subsidy aggregating to Rs.8466 crores spread over 14 years of loan disbursement amounting to Rs.25000 crores for Distribution Scheme sanctioned during the 2 years viz., 2012-13 & 2013-14. The preconditions for eligibility are linked to reform measures taken by the States and the amount of Interest Subsidy is linked to the progress achieved in reforms linked parameters. However, no fund has been disbursed to the States under this scheme till date.

Government of India has now launched two new schemes viz., Deendayal Upadhyaya Gram Jyoti Yojana (DDUJGY) & Integrated Power Development Scheme (IPDS), for Rural and Urban areas respectively, for feeder segregation, strengthening of sub-transmission and distribution network and metering, among other objectives.